

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

OA No. 317 of 2000

Friday, this the 24th day of March, 2000

CORAM

**HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER**

1. **Sajeev. G.,
Saji Bhavan, Vettilathazham,
Decent Junction PO,
Mukhathala,
Kollam-691577.** **...Applicant**

By Advocate Mr. PC Sebastian

Versus

1. **The Assistant Superintendent of Post Offices,
Kollam South Sub Division, Kollam.**

2. **The Chief Postmaster General,
Kerala Circle, Thiruvananthapuram.**

3. **Union of India, represented by
Secretary, Ministry of Communications,
Department of Posts, New Delhi.** **...Respondents**

By Advocate Mr. P. Vijayakumar, ACGSC

**The application having been heard on 24th March
2000, the Tribunal on the same day delivered the
following:**

ORDER

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

**The applicant seeks to declare that he is entitled
to be considered for selection to the post of Part-time
Sweeper, Karingannur Post Office along with the candidates
sponsored by the Employment Exchange, though the
applicant's name has not been sponsored by the Employment
Exchange and to direct the 1st respondent to consider him
also in the interview to be held on 25-3-2000 or on any
deferred date.**



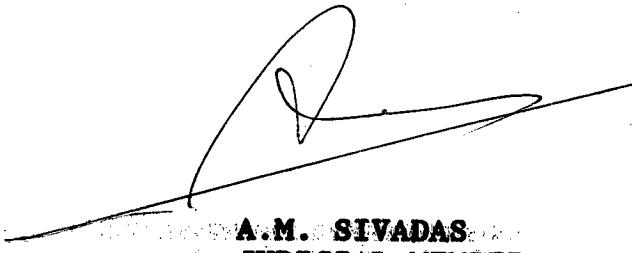
2. The learned counsel appearing for the respondents on instructions submitted that the interview scheduled to be held on 25-3-2000 has been deferred and the applicant also will be considered along with others if he is otherwise eligible.

3. Submission of the learned counsel for respondents is recorded and the original application is closed. No costs.

Friday, this the 24th day of March, 2000.



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.M. SIVADAS
JUDICIAL MEMBER

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